THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 17th May, 2025

NO.HC.VII-84(Pt.I)/2020/3230/A ### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-II & III Judicial Officers of Assam to participate in the following clusterwise program on "One Day Skill Enhancement Programme on NDPS Act" conducted by the Judicial Academy, Assam from 10:00 A.M. to 05:00 P.M. respectively.

Date	Clusters	Districts	Host District
Phase-I (01-06-2025)	Cluster -I	Chirang, Kokrajhar, Bongaigaon, Goalpara	Bongaigaon
	Cluster2	Jorhat, Sivasagar, Golaghat, Majuli	Jorhat
	Cluster –3	West Karbi Anglong, Karbi Anglong, Nagaon, Hojai, Morigaon	Nagaon
	Cluster -4	Lakhimpur, Dhemaji, Dibrugarh, Tinsukia, Charaideo	Dibrugarh
Phase-II (28-06-2025)	Cluster -5	Nalbari, Barpeta, Baksa, Bajali	Barpeta
	Cluster -6	Dhubri, South-Salmara Mankachar	Dhubri
	Cluster7	Darrang. Udalguri, Sonitpur, Biswanath	Sonitpur
	Cluster -8	Cachar, Sribhumi, Hailakandi, Dima Hasao	Cachar, Silchar

NO.HC.VII-84(Pt.I)/2020//A ### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as *Resource Persons* to conduct the cluster-wise program on "One Day Skill Enhancement Programme on NDPS Act" for Grade-II & III Judicial Officers of Assam as indicated below.

Date	Clusters	Name of Resource Persons	Host District
Phase-I (01-06-2025)	Cluster –I	1. Sri C. Chaturvedy District & Sessions Judge, Chirang 2. Sri Yusuf Azaz Addl. District & Sessions Judge, Barpeta	Bongaigaon
	Cluster –2	1. Smti. Mridu Chanda Bordoloi District & Sessions Judge, Sivasagar 2. Sri Anurag Jintoo Borah Addl. District & Sessions Judge No.1, Nagaon	Jorhat

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		1. Sri S.P. Moitra	Nagaon
		District & Sessions Judge (Retd.)	
	Cluster -3	Faculty, Judicial Academy, Assam	
:]	2. Sri Chaturjya Talukdar	
		Addl. District & Sessions Judge (FTC), Nagaon	
· •		1. Sri Jaspal Singh	·
:		District & Sessions Judge, Majuli	Dibrugarh
	Cluster -4	2. Sri Nasim Akhtar	
:	1	Special Judge, NDPS, Assam, Guwahati	
:		Faculty, Judicial Academy, Assam	
.		1. Sri Chaturjya Prasad Talukdar	Barpeta
•		Addl. District & Sessions Judge (FTC), Nagaon	
	Cluster -5	2. Sri Nisanta Goswami	
		Addl. District & Sessions Judge No. 2, Kamrup(M)	
	Cluster6	1. Sri C. Chaturvedy	Dhubri
		District & Sessions Judge, Chirang	
÷		2. Sri Yusuf Azaz	
:		Addl. District & Sessions Judge, Barpeta	i
Phase-II		1. Sri Ratnadeep Bhatacharjee	Sonitpur
(28-06-2025)		District & Sessions Judge, Darrang	
	Cluster -7	2. Sri Nasim Akhtar	
		Special Judge, NDPS, Assam, Guwahati	
:		Faculty, Judicial Academy, Assam	_
:		1. Sri S.P. Moitra	
	Cluster –8	District & Sessions Judge (Retd.)	Cachar, Silchar
		Faculty, Judicial Academy, Assam	
		2. Sri Syed Imdadur Rahman	
		District & Sessions Judge, Hailakandi	

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.I)/2020/3231/A, Dated: 17-05-2025
Copy forwarded for information & necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.

- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District and Sessions Judges

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / Sribhumi

(He/She is requested to inform all the Grade-II & III Judicial Officers and the Resource Persons under his/her control about this Notification.

Further, the District & Sessions Judges of the Host Districts are requested to provide accommodation and necessary logistic support to the Resource Persons, Faculty Members and the Support staff of the Judicial Academy for the said training programme.)

- 6. Sri Syed Imdadur Rahman, District & Sessions Judge, Hailakandi
- 7. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang
- 8. Shri Nasim Akhtar, Special Judge, NDPS, Assam, Guwahati (attached as Faculty, Judicial Academy, Assam)
- 9. Smti Mridu Chanda Bordoloi, Judge, District & Sessions Judge, Sivasagar
- 10. Sri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang
- 11. Shri Jaspal Singh, District & Sessions Judge, Majuli
- 12. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
- 13. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, No. 1, Nagaon
- 14. Shri NisantaGoswami, Addl. District & Sessions Judge, No. 2, Kamrup (M)
 Guwahati
- 15. Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge (FTC),
 Nagaon
- 16. The Principal Judge, Family Court,

 Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

17. The Member Secretary, Assam State Legal Service Authority.

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

18. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / Sribhumi

(He/She is also requested to inform all the Grade-II & III

Judicial Officers under his/her control about this Notification)

19. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 20. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
- 21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

22. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

<u>REGISTRAR (JUDICIAL)</u>